

National Company Law Tribunal

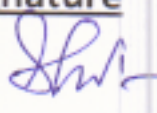
Allahabad Bench

CP NO. 6/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Kashi Nath Seth Sarraf Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dhirendra Kumar	JTA for OL		
2.				

Order dated 20.04.2017

CP No.6/2016 Kashi Nath Seth Sarraf Pvt Ltd

The present case is received as a transferred case from the Lucknow Bench of the High Court of Allahabad. The representative of the OL is present. The Registry is directed to issue a fresh notice to the parties concern as the Present Petition is received at the stage of Second Motion Petition.

The matter be called on 11.05.2017.


SH. H.P. CHATURVEDI (Judicial Member)

compliance done
on 27/04/2017
Bharat Mishra
27/04/2017